## GOVERNMENT OF INDIA MINISTRY OF AYUSH

# RAJYA SABHA UNSTARRED QUESTION NO-3691 TO BE ANSWERED ON 05/04/2022

#### BOOSTING EXPORT OF AYUSH PRODUCTS

#### 3691. SHRI SUJEET KUMAR:

Will the Minister of **AYUSH** be pleased to state:

- (a) the status of setting up an Export Promotion Council to boost export of AYUSH productsfrom India;
- (b) the steps taken by Government for standardisation and quality control of Ayurvedicmedicines in the market and ensuring manufacture of every drug as per the international standards;
- (c) the details of AYUSH and herbal products exported to foreign countries during each of the last three years, country-wise;
- (d) whether the export of AYUSH and herbal products has declined during the said period;
- (e) if so, the details thereof and the reasons therefor; and
- (f) the measures taken by Government in this regard?

#### **ANSWER**

# THE MINISTER OFAYUSH (SHRI SARBANANDA SONOWAL)

- (a) The "AYUSH Export Promotion Council" has been registered under section 8(4) of the Companies Act 2013 on 04.01.2022.
- (b) The Ayurvedic, Siddha, Unani & Homoeopathic (ASU&H) drugs are regulated under the provisions of Drugs & Cosmetics Act, 1940 and Rules, 1945 in the country. For standardization of these medicines in the country, the Government has established Pharmacopoeia Commission for Indian Medicine and Homoeopathy (PCIM&H) under the Ministry of AYUSH with the prime mandate to publish and revise Ayurvedic Pharmacopoeia of India (API), Siddha Pharmacopoeia of India (SPI), Unani Pharmacopoeia of India (UPI) and Homoeopathic Pharmacopoeia of India (HPI). PCIM&H publishes the standards for these medicines in the country which becomes part of Drugs and Cosmetics Act, 1940 and Rules, 1945 for ascertaining the quality standards of raw materials/drugs and implemented uniformly across India. As per rule 168 of the Drugs & Cosmetics Rules 1940, every manufacturer has to comply these standards as per Ayurveda, Siddha, and Unani pharmacopoeia.

For the purpose of international standards of Ayurvedic medicines, the WHO-GMP certification scheme, which is a scheme of Certificate of Pharmaceutical Product (COPP) is issued by National Regulatory Authority (NRA) for the purpose of international commerce i.e. for registration of products in foreign countries. Central Drugs Standard Control Organization

(CDSCO) issues Certification of Pharmaceutical Product (COPP) to Ayurvedic, Siddha or Unani products after examination of such applications in consultation with Ministry of AYUSH. So far 36 Ayurvedic companies are given WHO-GMP-COPP in the country.

The voluntary scheme forquality certification is also developed by the Quality Council of India (QCI) for grant of AYUSH Premium marks to Ayurvedic, Siddha and Unani products on the basis of third party evaluation of quality in accordance with the status of compliance to international norms.

- (c) The details of AYUSH and herbal products exported to foreign countries during each of the last three years, country-wise are annexed.
- (d) No.
- (e) Does not arise.
- (f) The Ministry has developed a Central Sector Scheme for Promotion of International Cooperation in AYUSH (IC Scheme) under which Ministry of Ayush provides support to Indian Ayush Manufacturers/ Ayush Service providers to give boost to export of AYUSH products & services; facilitate International promotion, development and recognition of AYUSH system of medicine; foster interaction of stakeholders and market development of AYUSH at international level; promote academics and research through establishment of AYUSH Academic Chairs in foreign countries and holding training workshop/symposiums for promoting and strengthening awareness and interest about AYUSH Systems of Medicine at international level.

Ministry of Ayush has taken following steps towards the promotion international collaborations and investments for the manufacturing and export of AYUSH medicines:

- Ministry has signed 25 Country to Country MoUs for Cooperation in field of Traditional Medicine and Homoeopathy with foreign nations.
- 32 MoUs have been signed with international institutes for undertaking Collaborative Research / Academic collaboration.
- 14 MoUs have been signed with international institutes for setting up of AYUSH Academic Chairs in foreign nations.
- Ministry of Ayush has provided support for establishment of 38 Ayush Information Cells in 34 foreign nations.
- Ministry of Ayush under its International Fellowship/Scholarship Programme offers scholarships to foreign nationals for undertaking AYUSH courses in recognized AYUSH institutions in India.
- MoUs have been signed with London School of Hygiene & Tropical Medicine (LSH&TM), UK and Frankfurter Innovationszentrum Biotechnologie GmbH (FIZ), Frankfurt Germany for clinical research studies on mitigation of Covid-19 through Ayurveda.

- Ministry of Ayush issued advisories to improve general immunity of people & to protectthem from COVID and stay healthy. The advisories were issued in 08 foreign languages in addition to English.
- Ministry of Ayush provides Training to regulators of foreign nations to generate awareness about the AYUSH systems.
- Ministry of Ayush in cooperation with QCI has got developed Quality Certification programme viz. Ayush mark and Premium mark to increase reliability of standards of ASU&H Products.
- Ministry of Commerce through the MAI scheme supported AYUSH industry to participate in prominent trade fairs, business delegations and also to reimburse the natural product certifications.
- WHO-GMP (COPP) has been given to 31 Ayurvedic Drug manufacturers to facilitate the export of Ayurveda, Siddha, and Unani & Homoeopathy Drugs.
- Ministry of Ayush and WHO has signed an agreement to establish WHO-GCTM in Jamnagar, Gujarat which aims to support to implement WHO's traditional medicine strategy (2014-23)and to support nations in developing policies & action plans to strengthen the role of traditional medicine as part of their journey to universal health coverage.
- Ministry of Ayush has decided to organize a three-day mega event 'Global Ayush
  Investment and Innovation Summit' from 20 to 22 April 2022 at Gandhinagar, Gujarat.
  The summit is to be inaugurated by Hon'ble Prime Minister of India. This summit would
  provide a platform for the global investors from different countries working in the
  different fields of Health care sector.
- A Memorandum of Understanding (MoU) has been signed between the Pharmacopoeia Commission for Indian Medicine & Homoeopathy (PCIM&H), Ministry of Ayush and American Herbal Pharmacopoeia, USA on 13th September, 2021 for strengthening, promotion, and development of standards in the field of Ayurveda and other Indian Traditional systems of medicine between the two countries on the basis of equality and mutual benefit.
- An India-EU Technical Working Group (TWG) on Ayurveda has been established. The
  Technical Working Group has the representation of technical experts from the Ministry
  of AYUSH, Government of India, the European Commission, the European Medicines
  Agency (EMA) and its Committee on Herbal Medicinal Products (HMPC).

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## **Annexure**

Country-wise export of AYUSH and Herbal Products during the last three financial years including current financial year (April-January)

(Note: Figures for 2021-22 are provisional and subject to revision)

Qty\* denotes percentage change in quantity

	2019-20	2020-21	2021-22 (Apr-Jan)
Country of Export	QTy in KGS	QTy in KGS	QTy in KGS
AFGHANISTAN	1337223	796508	352672
ALBANIA	2687	410	2544
ALGERIA	423638	433436	238177
ANDORRA	-	130	-
ANGOLA	33879	32844	160422
ANGUILLA	0	-	-
ANTIGUA	749	665	799
ARGENTINA	113426	210049	233250
ARMENIA	674	1300	1998
ARUBA	-	-	-
AUSTRALIA	1279283	1494130	1346545
AUSTRIA	344211	538539	463892
AZERBAIJAN	41212	8734	19477
BAHAMAS	300	680	-
BAHARAIN IS	43039	67929	92166
BANGLADESH PR	6915292	10264615	7494158
BARBADOS	2031	5270	2817
BELARUS	11238	8235	5897
BELGIUM	1586034	979896	687239
BELIZE	-	-	2628
BENIN	2198	4283	3671
BHUTAN	39792	83347	131828
BOLIVIA	3488	1643	1472
BOSNIA-HRZGOVIN	500	140	88
BOTSWANA	2233	2385	3265
BR VIRGN IS	-	-	2
BRAZIL	1258511	2203414	650614
BRUNEI	5217	3687	3106
BULGARIA	82948	100339	76134
BURKINA FASO	5849	11522	1036
BURUNDI	1440	290	11120
C AFRI REP	623	520	4216
CAMBODIA	27867	30230	55608
CAMEROON	1911	604	10450

CANADA	1125424	1209426	1133755
CAYMAN IS	846	719	2764
CHAD	40	4335	56
CHILE	130164	127560	153998
CHINA P RP	5704631	16367818	11187589
COLOMBIA	251062	383041	401807
COMOROS	16	-	2
CONGO D. REP.	65065	94691	213402
CONGO P REP	3781	1318	871
COSTA RICA	85328	116303	74160
COTE D' IVOIRE	1703	1967	24052
CROATIA	11093	33226	19925
CUBA	-	-	1505
CYPRUS	567	484	932
CZECH REPUBLIC	116714	140566	45468
DENMARK	391556	613337	476899
DJIBOUTI	18894	-	93076
DOMINIC REP	28000	57064	26225
DOMINICA	2758	1026	65
ECUADOR	73462	117460	202509
EGYPT A RP	785200	641206	780642
EL SALVADOR	32095	13200	39193
EQUTL GUINEA	-	1088	582
ERITREA	4	-	-
ESTONIA	17162	34558	5302
ETHIOPIA	38000	43823	28944
FAROE IS.	-	-	-
FIJI IS	28019	27972	31874
FINLAND	60885	81432	67655
FR GUIANA	-	85	-
FRANCE	1644238	1921575	2440777
GABON	-	40	141
GAMBIA	8085	13924	3946
GEORGIA	19433	56151	53251
GERMANY	7911576	9196532	8473130
GHANA	122988	211083	518055
GREECE	44746	76137	97511
GRENADA	1493	684	1757
GUADELOUPE	922	510	241
GUATEMALA	159601	166904	196542
GUINEA	5943	27466	4171
GUINEA BISSAU	15	150	2
GUYANA	6262	8951	4221
HAITI	100	-	3113
HONDURAS	23000	34850	27880
HONG KONG	93854	154671	66263
HUNGARY	82682	122407	83048

ICELAND	160	-	-
INDONESIA	770585	1358622	1044173
IRAN	1235206	658684	701444
IRAQ	525864	513574	1036791
IRELAND	352607	385214	366591
ISRAEL	120301	96770	81554
ITALY	2511329	2902627	2804744
JAMAICA	2563	4336	17054
JAPAN	1057314	1490029	1392296
JORDAN	80985	64628	103487
KAZAKHSTAN	89179	105485	88155
KENYA	262837	285715	460871
KIRIBATI REP	100	-	8
KOREA DP RP	-	162	-
KOREA RP	953891	963873	1571246
KUWAIT	266863	237546	246709
KYRGHYZSTAN	16113	13968	19952
LAO PD RP	262	2050	58278
LATVIA	367765	327576	455051
LEBANON	73798	75352	68736
LESOTHO	437	260	735
LIBERIA	12462	12274	35147
LIBYA	30765	34896	44812
LITHUANIA	129990	152689	157284
LUXEMBOURG	20	13	_
MACAO	-	-	-
MACEDONIA	1150	813	48
MADAGASCAR	3315	1504	27511
MALAWI	9345	9424	17887
MALAYSIA	1137187	1381503	1213680
MALDIVES	21659	20271	25117
MALI	12625	11370	11931
MALTA	2988	44	-
MARSHALL ISLAND	_	-	<del>-</del>
MARTINIQUE	768	312	645
MAURITANIA	333	97	728
MAURITIUS	124484	103079	112793
MEXICO	1822700	1918020	1767373
MICRONESIA	198	37	4
MOLDOVA	8121	2576	12301
MONGOLIA	54994	66807	140620
MONTENEGRO	8000	-	-
MONTSERRAT	7	83	-
MOROCCO	777092	728897	671114
MOZAMBIQUE	5256	9870	38769
MYANMAR	353440	372661	171772
NAMIBIA	9	96	516

NEPAL	2168978	2113901	1857335
NETHERLAND	497230	568892	1185801
NETHERLANDANTIL	8476	4637	4596
NEW CALEDONIA	61	-	69
NEW ZEALAND	153892	171623	198556
NICARAGUA	10859	13442	14600
NIGER	150	163	632
NIGERIA	138676	255569	538595
NORFOLK IS	5851	-	-
NORWAY	3705	7458	6929
OMAN	83036	130569	181109
PAKISTAN IR	933651	40075	246668
PANAMA REPUBLIC	6024	4215	37947
PAPUA N GNA	1791	1928	4900
PARAGUAY	25007	28001	26025
PERU	3628	12172	20039
PHILIPPINES	623376	526881	373070
POLAND	860901	1175337	752802
PORTUGAL	31182	24779	58486
QATAR	127372	142656	151110
REUNION	6185	12314	2370
ROMANIA	519052	362229	397130
RUSSIA	901196	1008271	1761402
RWANDA	1164	359	2007
SAMOA	152	220	175
SAUDI ARAB	776831	1204652	663443
SENEGAL	4784	12808	25731
SERBIA	44973	51866	36022
SEYCHELLES	2609	4378	3455
SIERRA LEONE	3329	5233	5420
SINGAPORE	445160	336283	270362
SLOVAK REP	19220	19672	9026
SLOVENIA	59781	222761	76235
SOLOMON IS	-	120	938
SOMALIA	24984	33411	74774
SOUTH AFRICA	466895	527027	1209095
SOUTH SUDAN	30	611	663
SPAIN	1292390	1441409	1078247
SRI LANKA DSR	778844	1181883	794778
ST KITT N A	66	29	158
ST LUCIA	2756	1482	1916
ST VINCENT	1693	1083	1361
SUDAN	187292	129781	221115
SURINAME	6635	2174	5853
SWAZILAND	1250	545	425
SWEDEN	218922	326277	563698
SWITZERLAND	93045	47565	184355

SYRIA	7830	2100	7150
TAIWAN	694366	550493	198004
TAJIKISTAN	89579	79494	150276
TANZANIA REP	98407	146187	343340
THAILAND	1124824	1992884	2123541
TIMOR-LESTE	1	-	-
TOGO	18124	246	7301
TONGA	2	-	27
TRINIDAD	11419	26400	12183
TUNISIA	29150	20325	12210
TURKEY	906528	683634	759146
TURKMENISTAN	51627	57447	88501
U ARAB EMTS	2664313	5260384	4850081
UK	1978173	2130540	1733560
UGANDA	219145	185969	363585
UKRAINE	338782	461263	520055
URUGUAY	13925	9960	8000
USA	18314831	26449130	21757493
US MINOR OUTLYING ISLANDS	1236	-	-
UZBEKISTAN	153893	193969	320701
VANUATU REP	-	-	-
VENEZUELA	90	12089	7936
VIETNAM SOC REP	7844303	6060423	3546272
VIRGIN IS US	-	-	-
YEMEN REPUBLC	215399	321452	465145
ZAMBIA	51276	50630	169745
ZIMBABWE	1713	1347	5126
Export of AYUSH and Herbal Products	92241987	120558428	104511320

(Source DGCIS)